

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE SECOND QUARTER OF THE YEAR 2024

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	II	135	63	198	44	22	66	44	20	64	135	65	200

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil



[Handwritten Signature]
JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK